

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 340 OF 2016 & IA No. 743 OF 2016 & IA No. 703 OF 2018

Dated: 23rd October, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member (electricity)**

In the matter of:

Azure Sunrise Pvt. Ltd. Appellant(s)

Versus

Chamundeshwari Electricity Supply Corporation Ltd Respondent(s)

Counsel for the Appellant(s) : Anuradha Mukherjee for A1

Counsel for the Respondent(s) : Mohit Chadha for R1

ORDER

We have heard learned counsel for the parties at some length of time.

Judgment is reserved.

**S.D. Dubey
Technical Member (electricity)**

**Justice Manjula Chellur
Chairperson**

PR